

## Declaration of Assets and Liabilities

Year 2020-21

I, Saurabh Srivastava, son/daughter/wife of Sri Vinay Kumar

Srivastava, Aged 27 years, belonging to Bihar legislative assembly secretariat

service and presently working as Assistant give herein below the details of the

57.67 (L111) assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants\*:

15/2/2021  
A. **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

15.2.21  
2150  
17/02/21

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs- 2000 /-	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING A/C- Rs- 612790/ SBI FD and PPF deposit- Rs 3780975	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	Mutual fund- Rs. 192415	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	20 gms of gold worth around Rs. 95000/-	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Saurabh Srivastava*



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return	INCOME TAX RETURN FILED FOR ASSESMENT YEAR 2020-2021 WITHOUT ANY INCOME TAX LIABILITIES	-

*Amritha*



filed. Give also Permanent Account Number (PAN)]	PAN NO.- DISPS8320C	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
(iii) Sales Tax [Only in case of proprietary business]	-	-
(iv) Property Tax	-	-

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110193801094

Gender :- ☐ M (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief. I also hereby declare that I have ancestral property in Ranchi, Faridabad and Hazaribagh registered by the name of my parents and ancestral property in Patna and in my paternal village Gamharia registered in the name of my grandparents.**

Signature Saurabh Srivastava

Name of Employee: SAURABH SRIVASTAVA

Place: PATNA  
Date: 15.02.2021.

Designation: ASSISTANT  
Department: BIHAR LEGISLATIVE ASSEMBLY  
SECRETARIAT

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Saurabh Srivastava